

(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A/O.A./T.A./ 436 198 9

Union of India Applicant (s).

B R Kyad Adv. for the
Petitioner (s).

Versus

Dilipsingh P Respondent (s).

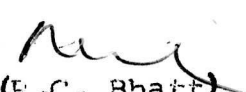
B B Gogia Adv. for the
Respondent (s).

SR. NO.	DATE.	ORDERS.
		Slip of operation of Award (copy not served)
	02/11	RPAD Recd from Resp.
	5/12/89	Mr. B R Kyad not present. Mr. B B Gogia has filed sick note. Adjourned. The case be posted for admission
		<u>Psm</u> 5/12 <u>CL</u> 6/12
	18/1	Common letter issued in case no 94142485 letter dt- 18/1/90. <u>CL</u> 18/1 <u>CL</u> 18.01.90 So
		RPAD Recd from Resp Repn on 04/04/89 (28/02)
	2/3	Parties absent. no documents produced Adjourned on same stage to 6/1/90
	6/1	Parties absent. no documents produced Adjourned on same stage to 7/5/90 <u>CL</u> 19/4/CL

SR NO.	DATE.	ORDERS.
	1990	
	14/6	Today case is on Board before Registrar. no documents produced. Enough adjournments given earlier. It is a fit case to close the right to file xpr. Submitted for orders before honorable members C/S
	22/11	Reply filed by Mr. B.B. Gogin, adv. for respondents.
	22/09/92	FILED
	27/5/92	Order informed to both advocate's clerks. RSL 08/09/92

OA/436/91

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Date	Office Report	O R D E R
22-09-1992		Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidayatullah of India. Call on 3/11/1992.  (R.C. Bhatt) Member (J)  (N.V. Krishnan) Vice Chairman *AS.

DATE OFFICE REPORT

ORDER

18.10.93

This matter is disposed of by
common judgment in O.A. 422/89 & Ors.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

R.C. Bhatt

(R.C. Bhatt)
Member (J)

vtc.